

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.2207

TO BE ANSWERED ON FRIDAY THE 28TH JULY, 2017
SHRAVANA 6, 1939 (SAKA)

CUSTOM DUTIES ON TEXTILES AND GARMENTS

2207. SHRI PRALHAD JOSHI:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is examining the additional custom duties imposed by Turkey on a range of textiles and garments from India;
- (b) if so, the details thereof;
- (c) whether the duties imposed violate WTO norms, if so, the details thereof; and
- (d) the extent to which such duties have impacted Indian industries?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

(a), (b), (c) and (d): Recently Turkey has imposed additional customs duties on MFN basis on a range of products, including textiles and garments, from countries, including India, which impacts exports. Government is in the process of collecting the relevant information for assessing the WTO compatibility of the measure.
